



2026:DHC:7817



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010825512025
+ **ARB. A. (COMM.) 63/2025 & I.A. 25084/2026**
DLF HOME DEVELOPERS LIMITEDPetitioner
Through: Mr. Amit Dhingra, Mr. Rohit Mahajan, Mr. Siddharth Agrawal, Mr. Shivam Raheja and Ms. Kesang Tenzin Doma, Advs.

versus
RAJAPURA HOMES PRIVATE LIMITED AND ANOTHER & ANR.Respondents
Through: Ms. Shikha Tandon, Mr. Zaid Drabu, Ms. Sejal Sethi and Mr. Shubham Mittal, Advs.

2.
CNR No. DLHC010825522025
+ **ARB. A. (COMM.) 64/2025 & I.A. 25078/2026**
DLF HOME DEVELOPERS LIMITEDPetitioner
Through: Mr. Amit Dhingra, Mr. Rohit Mahajan, Mr. Siddharth Agrawal, Mr. Shivam Raheja and Ms. Kesang Tenzin Doma, Advs.

versus
BEGUR OMR HOMES PRIVATE LIMITED & ANR.Respondents
Through: Ms. Shikha Tandon, Mr. Zaid Drabu, Ms. Sejal Sethi and Mr. Shubham Mittal, Advs.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **14.09.2026**

1. At the outset, learned Counsel for the Petitioner seeks leave to withdraw the present appeals.



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2. Accordingly, the present appeals are dismissed as withdrawn along with the pending application(s), if any.

OM PRAKASH SHUKLA, J

SEPTEMBER 14, 2026/ss